

Tamil Nadu State Legislature (Delegation of the Powers) Act, 1976. [Placed in Library. See No. LT-10727/76.]

(2) A copy of the Bombay Motor Vehicles Tax (Gujarat Second Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 7 of 1976) published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10728/76.]

PAYMENT OF WAGES (MINES) SECOND AMENDMENT RULES AND COAL MINES FAMILY PENSION (AMENDMENT) SCHEME

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR SHRI BALGOVIND VERMA); I beg to lay on the Table—

(1) A copy of the Payment of Wages (Mines) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 426 in Gazette of India dated the 20th March, 1976, under sub-section (6) of section 26 of the Payment of Wages Act, 1936 [Placed in Library. See No. LT-10729/76]

(2) A copy of the Coal Mines Family Pension (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 465 in Gazette of India dated the 27th March, 1976, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948. [Placed in Library. See No. LT-10730/76.]

#### PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND EIGHTEENTH REPORT

SHRI H. N. MUKHERJEE (Calcutta-North-East); I beg to present the Two Hundred and Eighteenth Report of the Public Accounts Committee on paragraph 11 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil) Revenue Receipts, Volume I, Indirect Taxes relating to Customs—'Illegal Import of Gold'.

#### ESTIMATES COMMITTEE

HUNDRED AND SECOND REPORT

SHRI R. K. SINHA (Faizabad); I beg to present the Hundred the Second Report of the Estimates Committee on the Ministry of Health and Family Planning—All India Institute of Medical Sciences.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHTY-EIGHTH, EIGHTY-SIXTH AND EIGHTY-SEVENTH REPORTS

SHRI NAWAL KISHORE SHARMA Dausa); I beg to present the following Reports of the Committee on Public Undertakings.—

(1) Eighty-Eighth Report on Hindustan Zinc Limited

(2) Eighty-sixth Report on Action Taken by Government on the recommendations contained in their Sixty-sixth Report on National Seeds Corporation Limited.

(3) Eighty-seventh Report on Action taken by Government on the recommendations contained in their Sixty-third Report on National Textile Corporation Limited.